IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-413/ND/2017

In the matter of:

Machinery Sales Corporation (P) Ltd

..PETITIONER

Abir Infrastructure (P) Ltd

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Gautam Kumar, Advocate

For the Respondent/Corporate Debtor: : Mr. Anshul Sharma, Advocate

For the Intervener

ORDER

Learned Counsel for the parties are present. Ld. Counsel for the Corporate Debtor seeks some time to file reply. For this purpose, a week's time is granted.

List on 19.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit